

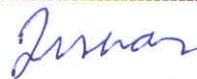
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.64/ BB/2017	-	For Hearing	Rule-6 of IB	Rebatt Ltd. Vs Microsun Solar Tech Pvt. Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	TUSHAR. Y.	PETITIONER.	

Counsel for petitioner is present. Counsel for respondent is also present. At the first instance, we have heard the counsel for the respondent in part. For continuation list it on 18.10.2017. Meanwhile, counsel for both parties to file written submissions.

Counsel for respondent reported that a direction may be issued to the petitioner to comply the provisions of Section 9 Sub-clause (3) sub-clause (c) of the I&B Code. Counsel for petitioner undertakes to comply Section 9 Sub-clause (3) sub-clause © of the I&B Code.

List it on 18.10.2017.


MEMBER (J)


MEMBER (T)